

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/02/2019

T.A./260/19/2016

M DAKUA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:39

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the Applicant.</p> <p>No one was present on behalf of the Applicant on 18.01.2019 and opportunity was given to the applicant to pursue this case.</p>
	<p>It seems that applicant is no more interested to pursue this case.</p>
	<p>Hence, the T.A is dismissed for default for non-prosecution on the part of the Applicant.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>